

GOVERNMENT 239 MEGHALAYA
FOREST & ENVIRONMENT DEPARTMENT

No.FOR/CC/8/2019/Vol-I/2525

Dated: Shillong, the 27th February, 2024.

From : Shri S.S. Syiemlieh, MCS.,
Joint Secretary to the Government of Meghalaya,
Forest & Environment Department.

To : Arvind Kumar
Deputy Registrar, National Green Tribunal,
Principal Bench, New Delhi.

Subject : Filing of Sixth Monthly Progress Report in the Hon'ble National
Green Tribunal in the implementation of the direction of the
Hon'ble NGT dated 22.12.2022 in O.A. No. 606/2018.

Ref : Letter No.FOR/CC/8/2019/Vol-III/360 dated 22.12.2023.
Your Letter No.NIL, dated 21.02.2024.
Your email dated 23.02.2024.

Sir/ Madam,

With reference to the letter above, I am directed to enclose herewith the Sixth Monthly Progress Report in implementation of the directions of the Hon'ble National Green Tribunal dated 22.12.2022 in O.A. No. 606/2018 for favour of your information and necessary action.

Yours faithfully,



Joint Secretary to the Government of Meghalaya
Forest & Environment Department

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GOVERNMENT OF MEGHALAYA
DIRECTORATE OF URBAN AFFAIRS: MEGHALAYA, SHILLONG
RAITONG BUILDING, SECRETARIAT HILL:: SHILLONG-793 001

No. DUA/P/50/2018/Pt-IV/86

Dated Shillong, the 1st December, 2023

From: Shri. E. Kharmalki, IAS
Director, Urban Affairs,
Meghalaya, Shillong

To,

Shri M.B.K. Reddy, IFS
Addl. Principal Chief Conservator of Forest
(Schemes, Budget, Forest Law & Court Matters)
&
Member Secretary
State Level Review Committee for Solid Waste Management, Meghalaya.

Sub: Order dated 22.12.2022 of the Hon'ble National Green Tribunal (P.B) in OA No. 606/2018 (main) in Re: Compliance Municipal Solid Waste Management Rules, 2016 and other Environmental Issues.

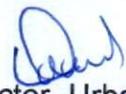
Ref: No. MFG/NGT/OCC/1/2019-20/Vol-IX/12781 dated 21.11.2023. P. 143

Sir,

In inviting to subject cited above and your letter under reference, please find enclosed herewith the Action Taken Report as desired vide letter above for favour of your kind information and necessary action.

Yours faithfully,

Enclosed: as stated above


Director, Urban Affairs,
Meghalaya, Shillong

Memo No. DUA/P/50/2018/Pt-IV/86-A

Dated Shillong, the 1st December, 2023

Copy forwarded to:

1. The Deputy Secretary to the Government of Meghalaya, Urban Affairs Department for your kind information.


Director, Urban Affairs,
Meghalaya, Shillong

SIX-MONTHLY REPORT OF COMPLIANCE WITH ORDER DATED 22.12.2022 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (P.B) IN OA No. 606/2018 IN RE: COMPLIANCE TO MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

The Hon'ble NGT (Principal Bench) vide judgment and order dated 22.12.2022 in OA No. 606/2018 had made several observations/directions in the context of Meghalaya:

- (i) The State of Meghalaya will take further measures in relation to solid and liquid waste management by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/interim measures to the extent and wherever found viable.
- (ii) Environment Restoration plans shall be executed at the earliest simultaneously in all districts/cities/ towns/ villages in a time bound manner.
- (iii) It will be open to the State Government to plan raising of requisite funds from generators/contributors of waste or by any other legal means.
- (iv) In the recent order of Hon'ble NGT dated 01.09.2022 in O.A No. 606/2018 (in respect of State of West Bengal) compensation was determined @ Rs. 2 Crore per MLD for untreated liquid waste and for unprocessed legacy waste @ Rs. 300 per MT to be utilized for restoration measures, including preventing discharge of untreated sewage and solid waste treatment/processing facilities etc.
- (v) Applying the latter compensation scale, considering the statement the gap in sewage generation and treatment is taken to be 50 MLD and gap in solid waste management around 3 lakh MT legacy waste the estimated environmental compensation comes to around Rs 109 Crores.
- (vi) The Hon'ble Tribunal took due notice of the letter of financial commitment filed by the State Government on 22nd December 2022 in the Hon'ble NGT to bridge the gap in solid and liquid waste management in the State wherein the State had pledged a sum of Rs 109 Crores for the aforesaid purpose which will be kept in a ring fenced account to meet the expenditure required on account of the gap in solid and liquid waste management.
- (vii) In due acceptance of the aforesaid pledged sum of Rs 109 Crores, the Hon'ble NGT was pleased to refrain from imposing any punitive compensation on the State of Meghalaya.
- (viii) The Hon'ble NGT also took due note of the statement of funds available with the State of Meghalaya to undertake solid and liquid waste management for a total sum of Rs 234.05 Crores, which was duly depicted in the PPT presentation filed by the State in the NGT and confirmed by the Chief Secretary during interaction with the NGT during the course of hearing.
- (ix) The Hon'ble NGT also directed that Six monthly progress reports with reference to progress achieved in utilization of the aforesaid compensation sum for the purpose of liquid and solid waste management shall be filed by the Chief Secretary with a copy to the Registrar General of the NGT by e-mail at judicial-ngt@gov.in preferably in the form of

searchable PDF/OCR Support PDF and not in the form of Image PDF and copies thereof may be furnished to the NMCG, MoUD and CPCB part from placing the same on the website of the State Government.

In compliance with the directions of the Hon'ble NGT, the State Govt. has taken several steps to improve the solid and liquid waste management scenario in the State. All efforts have been made to collect the requisite committed fund to meet the expenditure on account of the gap in solid and liquid waste management as directed by the Hon'ble NGT vide their order dated 22.12.2022.

The details of the funds: (i) collected and placed in the Ring fenced account which is being operated by the Chief Secretary, Govt of Meghalaya, (ii) the funds utilized after 22nd Dec 2022, being the date of judgment of the Hon'ble NGT as referred above, for the purpose of meeting the gap pertaining to solid and liquid waste management in the State though were not placed in the Ring fenced Account because of the constraints imposed by the project/scheme sanctioning authority and other operational reasons, and (iii) the sum utilized from the Ring fenced Account for the aforesaid purpose are enclosed as **Annexure I**.

With reference to physical progress in the Solid Waste Management sector, the State has increased its collection and processing of solid waste thereby reducing the gap correspondingly. Besides the above, a detailed Action Plan has been drawn by the State Government under the Swachh Bharat Mission 2.0 to further upgrade and improve solid waste management in terms of collection, segregation and setting up processing facilities and requisite proposal for sanction of funds has been submitted. The State is also exploring novel forms of technology particularly "waste to energy" as part of its efforts to manage the solid waste in the Municipal towns.

Insofar as Legacy Management is concerned, Urban Affairs Department has floated a Request for Proposals (RFP) for preparation of the Detail Project Report (DPR) on Landfill Remediation for all the Dumpsite of Urban Towns of Meghalaya. Under the Swachh Bharat Mission (U) 2.0, NARC has approved the Legacy Waste Treatment Action Plans project for the 6 Urban Towns of Meghalaya i.e. Tura, Jowai, Williamnagar, Resublepara, Baghmara and Nongpoh and allocated funds for the same are likely to be released, whereas for Legacy Waste Treatment for Shillong, Urban Affairs Department is proposing from others source of funding such as Urban Infrastructure Development Fund (UIDF), North Eastern Special Infrastructure Development Scheme (NESIDS).

In the sanitary land fill site sector finalization of sites for setting up of permanent Sanitary Landfill (SLF's) are at an advanced stage in the ULBs where there is presently so such land fill site. The Urban Affairs Department in addition to the existing landfill site at Marten, Shillong, has also finalized and acquired another site at Nonghali in Shillong. The site at Nonghali was finalized and acquired after seven years of arduous negotiations which will cater to Shillong Agglomeration and its peripherals, Jowai and Ribhoi district other towns till a proper Sanitary Landfill Site is in place in the other towns of Khasi-Jaintia Hills districts. Currently land survey is in progress at this site which will be completed shortly and

immediately thereafter environmental clearance would be sought under the category of B2 projects for expeditious environmental clearance and thereafter be opened for utilization.

In the Liquid Waste Management sector, the civil works with respect to FSTP's and onsite STP's are nearing completion and most of them are awaiting power supply for the purpose of being commissioned. Insofar as nullah-in-situ remediation is concerned, trial run has begun in some and civil works completed. In addition to the above, a detailed Action Plan has been drawn up by the State Government under the Swachh Bharat Mission 2.0 to further improve liquid waste management in terms of setting up of decentralized Sewage Treatment Plants (STP) and the First installment funding has been sanctioned by the Ministry and awaiting for release from the State Govt.

Further to improve the Services of the ULBs and considering the need for public participation Waste Management, Urban Affairs Department is conducting a Waste Management Baseline Studies which is an ongoing process in Shillong and shall further extend to the other Urban Towns of Meghalaya to get ascertain the existing situation in the ULB.

The details relating to progress in Liquid (sewage) Waste Management in the State is enclosed herewith as **Annexure II** comprising various items of progress depicted in tabular forms summarizing the current status of liquid waste management in Meghalaya (Table 1), existing Liquid Waste Management facilities in Shillong Municipality (Table 2), liquid Waste Management facilities under construction in Shillong (Table 3), STPs under construction in Shillong (Table 4), FSTPs under construction in various ULBs in the State (Table 5), and details of infrastructure proposed to be constructed for Liquid (Sewage) Waste Management in the State (Table 6). The photographs of STPs and FSTPs under construction in areas under various municipal boards and awareness programmes conducted to spread awareness about liquid waste management are also enclosed as photoplates within this Annexure.

The details of financial progress relating to Liquid (sewage) Waste Management is enclosed herewith as **Annexure III** comprising in tabular format the summary of financial progress relating to liquid waste management under various schemes for areas falling under various Municipal Boards (Table 7).

The details of Physical Progress relating to Solid Waste Management in Meghalaya is enclosed herewith as **Annexure IV** comprising in tabular format the current status of Legacy Waste Management in Meghalaya (Table 8), summary of current status of ward wise details of Solid Waste Management in Meghalaya (Table 9), summary of current status of Solid Waste Management in Meghalaya with reference to the status at the time of last hearing i.e., 22nd Dec 2022 (Table 10), and current status of setting up Sanitary Land fill sites in various ULBs in Meghalaya (Table 11), and projects approved under SBM 2 for solid waste management (Table 12).

Quarterly progress report in relation to Solid Waste Management in the State of Meghalaya (Municipal areas) for the IV quarter of financial year 2022-23 viz., January - March 2023 is enclosed herewith as **Annexure V**.

Current Status of Liquid Waste Management in the State of Meghalaya

Table - 1

Particulars	Quantity of sewage (MLD)
Current Sewage Generation	51
Existing Treatment Facilities capable of treating the sewage presently	0.115 MLD being treated
Sewage treatment plants whose construction has been completed but are awaiting power connection and are likely to be operational very soon	13.915 MLD would be treated when these treatment plants are commissioned
Timeline	March 2024

PS : The remaining gap in liquid waste management(36.97 MLD) is being addressed through projects proposed under Swachh Bharat Mission 2.0 (U), XV Finance Commission Funds, State Catalytic Funding for SDG, North East Special Infrastructure Development Scheme (NESIDS) and AMRUT 2.0 and the STP construction etc would commence soon.

Details of existing liquid waste treatment facilities in Shillong**Table No. 2**

Details of Existing Treatment facilities		
i	Number of existing FSTPs	1
ii	Existing Treatment Capacity	0.115 MLD
iii	Location of FSTP	Marten
iv	Project cost	Rs 2 Crores

UPD

Liquid Waste Management (LWM) facilities already constructed and LWM facilities under construction in Shillong and Jowai Towns

Table 3

Nullah In-situ Remediation in areas under Shillong Municipal Board			
Location	No of in-situ nullah Treatment Plants	Present Status	
		% of construction	Remarks
i. Pomdngiem Drain (also referred as Wah Thangsniang Drain)	1	100% completed	Trial run has been completed and water quality lab test report is awaited from MSPCB
ii. Oakland Drain	1	100% completed	Trial run completed
iii. Lawmali Drain	1	100% completed.	Water treatment infra ready for installation and will be installed soon after monsoon.
iv. Wahingdoh – Raimohan Drain	1	100% completed	Water treatment infra is ready for installation and will be installed soon after monsoon.
v. Polo Drain	1	100% completed.	Water treatment infra ready for installation, will be installed soon after monsoon.
Nullah In-situ Remediation in areas under Jowai Municipal Board			
		Status of construction at the time of hearing before NGT in Dec-2022	Present Status
i. SyntuKsiar (near Myntwa Stream)	1	50%	87%
ii. Panaliar	1	50%	95%
iii. Caroline Colony	1	50%	95%
iv. Ladthadlaboh west	1	50%	95%
v. Khimusniang	1	50%	92%
vi. Umshangiar	1	50%	85%
vii. Iawmusniang	1	50%	90%
viii. Mynthong1	1	50%	90%
ix. Mynthong2	1	50%	85%
x. PanaliarMutong	1	50%	90%
xi. Liar KdongtrieriatPanaliar	1	50%	85%

STPs under construction in Shillong (nearing completion)

Table - 4

STP: Shillong Municipal Board					
Location	No of Treatment Plants	Capacity	Status		Remarks
			Last Update Status	Present Status	
i. Municipal filling point, Kenches Trace	1	3.17 MLD	80%	95%	Civil Works Completed and awaiting for power supply connection and consent to operate from the MSPCB
ii. Junction of Wahingdoh and Umkhrah	1	7.12 MLD	90%	95%	
iii. Junction of Wahdasoi and Umkhrah	1	0.85 MLD	90%	95%	
iv. By the site of Wahpomdngiem behind SMB Complex at Bishop Cotton Road	1	2.00 MLD	80%	95%	
v. Junction of Wahthangsniang and Umkhrah	1	0.28 MLD			Yet to start because of land ownership issues

FSTPs under construction in various ULBs

TABLE 5

FSTP					
Name of ULBs	No of Treatment Plants	Capacity	Status		Remarks
			Last Update Status	Present Status	
Shillong Municipal Board	1	0.35 MLD	90%	95%	Civil Works completed and awaiting power connection
Tura Municipal Board	1	50KLD	95%	100%	Awaiting consent to operate to MSPCB
Jowai Municipal Board	1	50KLD	70%	95%	Expected to complete the Civil work and become operational by February 2024
Resubelpara Municipal Board	1	30 KLD	90%	95%	Awaiting power connection and consent to operate from MSPCB
Baghmara Municipal Board	1	15 KLD	50%	95%	Civil Works completed and awaiting power connection and consent to operate from MSPCB
Williamnagar Municipal Board	1	30 KLD	0%	100%	Awaiting consent to operate to MSPCB

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**Liquid Waste Management Projects approved
Under SBM (U) 2.0 for which funds are likely to be released soon**

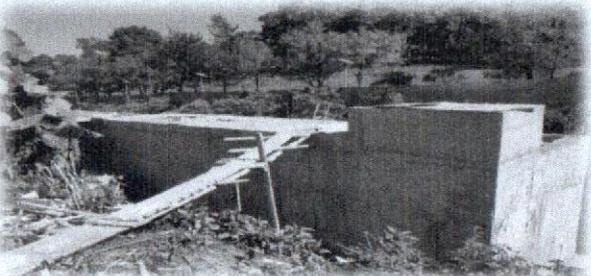
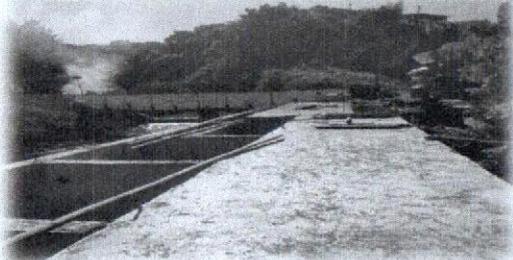
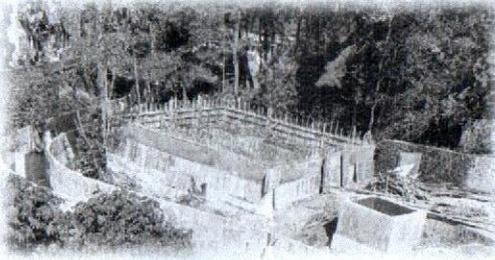
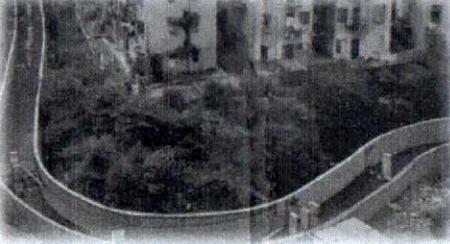
Table 6

SN	Name of ULBs	Procurement of Cesspool		I & D Infrastructure		Treatment System STPs (70% population, 1 no of STPs)		Total Proposed Budget In crores of rupees
		Quantity	Estimated cost (In Cr)	Length (in KM)	Estimated cost (In Cr)	Quantity (In MLD)	Estimated cost (In Cr)	In Cr
1	Shillong Municipal Board	0	0	0	0	0	0	0
2	Tura Municipal Board	1	0.25	6	3	7.5	11.25	14.5
3	Nongstoin Town Committee	1	0.25	3	1.5	3	4.5	6.25
4	Jowai Municipal Board	1	0.25	3	1.5	2.5	3.75	5.5
5	Williamnagar Municipal Board	1	0.25	3	1.5	2.5	3.75	5.5
6	Resubelpara Municipal Board	1	0.25	2	1	2	3	4.25
7	Mairang Town Committee	1	0.15	2	1	1.5	2.25	3.4
8	Nongpoh Town Committee	1	0.15	2	1	1.5	2.25	3.4
9	Baghmara Municipal Board	1	0.15	2	1	1	1.5	2.65
10	Shillong Cantonment board	0	0	0	0	0	0	0
	TOTAL	8	1.7	23	11.5		32.25	45.45

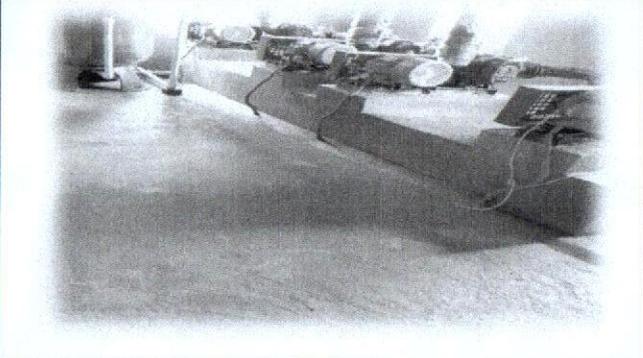
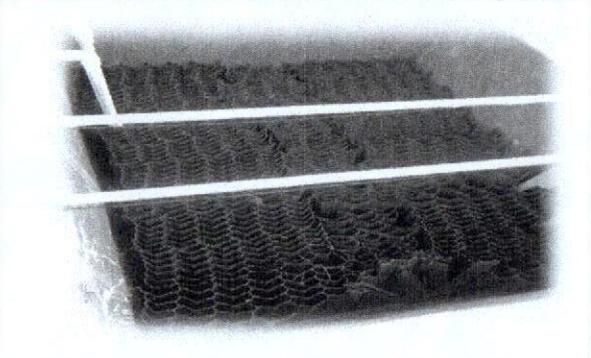
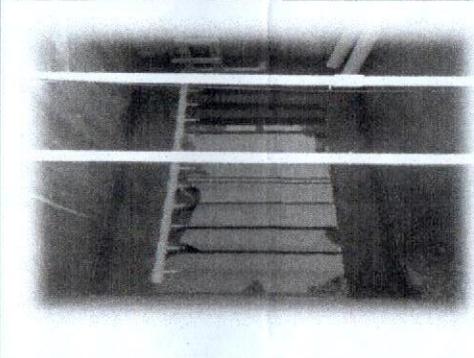
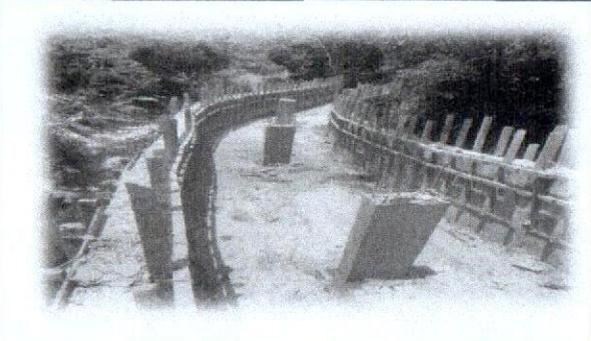
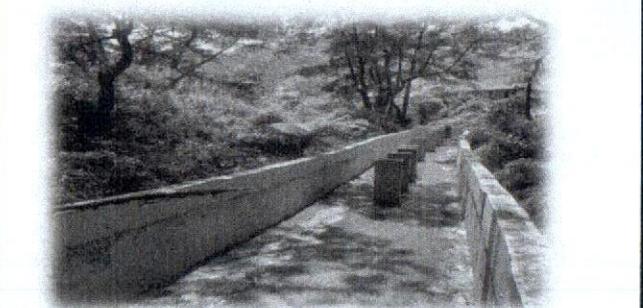
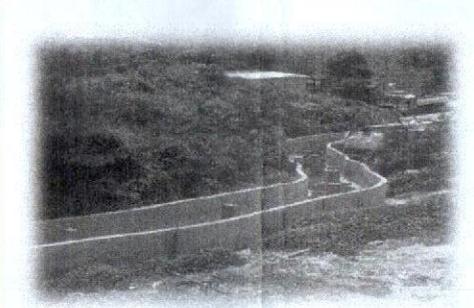
SBM Budget	Proposed Budget	Central Share	State Share	Gap which will be met by the State
45.3	45.45	40.8	4.65	0.15

Notes: First Installment of the Fund amounting 10.00 crores has been sanctioned by Government of India and its under progress for release from the State Government

TREATMENT PLANTS UNDER PROGRESS (SHILLONG MUNICIPAL BOARD)

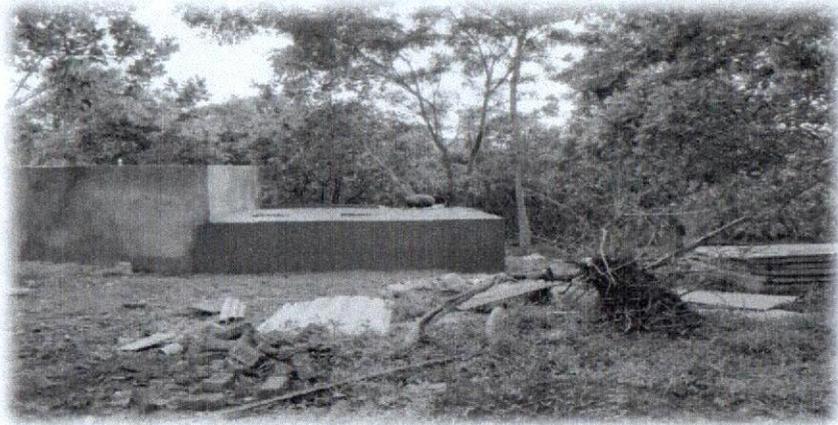
FSTP		
		
ONSITE STPs		
		
IN SITU REMEDIATION		
		

TREATMENT PLANTS UNDER PROGRESS (JOAWAI MUNICIPAL BOARD)

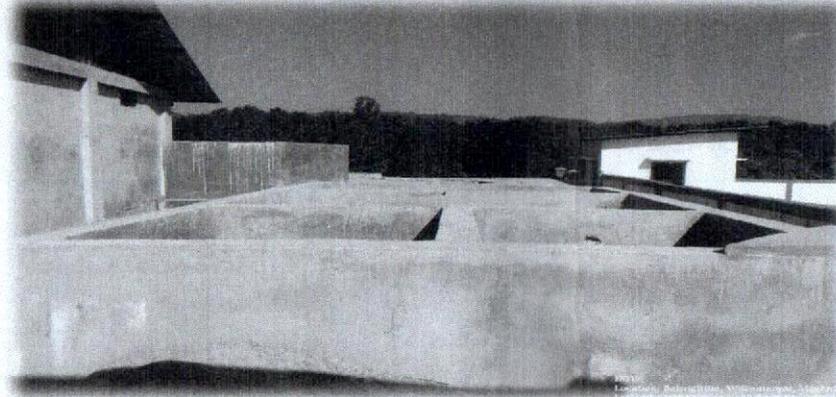
FSTP		
		
IN SITU REMEDIATION		
PANALIAR	LADTHLABOH	MYNTHONG
		
MYNTHONG	KHIMUSNIANG	CAROLINE
		

FSTP IN OTHER TOWNS

TURA MUNICIPAL BOARD



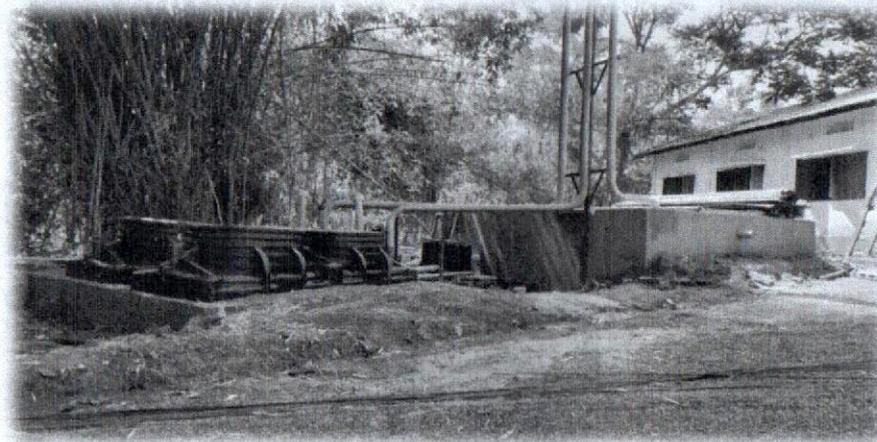
WILLIAMNAGAR MUNICIPAL BOARD



BAGMARA MUNICIPAL BOARD



RESULBELPARA MUNICIPAL BOARD



SUMMARY OF PROGRESS IN DEPOSITING SUMS IN THE "RING-FENCED ACCOUNT" (in Crores)					
	A	B	C	D	E
I	Funds Committed for Solid Waste Management in Urban Area	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
1	15 th Finance Commission	12.83	8.13	-	-
2	Grant in Aid	-	16.50	-	-
3	Swachh Bharat Mission (Urban)	-	-	-	7.47
4	Smart City	16.00	0.01	-	-
5	Environmental Compensation for Solid and Liquid Waste Compensation for Jowai	-	10.00	-	-
	SubTotal 1	28.83	34.64	0.49	7.47
II	Funds Committed for Liquid Waste Management in Urban Area				
1	15 th Finance Commission	0.69	13.87	7.74	-
2	Grant-in-Aid	0.18	-	-	-
3	Swachh Bharat Mission (Urban)	-	0.02	-	18.12
4	Smart City	19.31	-	-	-
5	AMRUT	22.41	-	-	-
	SubTotal 2	42.60	13.89	7.74	18.12
	TOTAL (1+2)	71.43	48.53	8.23	25.59
	GRAND TOTAL (column B+C)	119.96			
	Rupees One Hundred Nineteen Crore Ninety-Six Lakhs				
	GRAND TOTAL (column B+C+ E)	145.55			
	Rupees One Hundred Forty-Five Crore Fifty-Five Lakhs				

TABLE- DETAILS OF PROJECTS AND FUNDS UTILIZED AND DEPOSITED IN THE “RING-FENCED ACCOUNT”

II.LIQUID WASTE MANAGEMENT (in Rupees)							
Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds expected to be transferred
15 th Finance Commission	Shillong Municipal Board	Tied Grant (1 st Installment)	Cleaning of Wahumkhrah river, Polo Shillong Phase II	-	6,32,69,978.00	5,27,27,689.00	-
		Tied Grant (2 nd Installment)	Provision of Conduit for Domestic Waste Water from Household Draining into Wahumkhrah upto the ETP at Wahingdoh.	-	5,30,82,650.00	2,47,49,170.00	-
		Untied Grant (2 nd Installment)	Provision of of Conduit for Domestic Waste Water from Household Draining into Wahumkhrah upto the ETP at Wahingdoh	-	1,06,63,256.00	-	-

II. LIQUID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds expected to be transferred
	Williamnagar Municipal Board	Tied Grant (2nd instalment)	Supply, Installation, Testing & Commissioning for Septage Treatment Plant at Williamnagar	44,29,600.00	18,98,400.00	-	-
	Tura Municipal Board	Tied Grant (2nd instalment)	Procurement of 1 (one) no of 4x4 Cesspool Tanker 1000 litre.	-	19,85,000.00	-	-
	Jowai Municipal Board	Tied Grant (2 nd Installment)	Payment of Tata LPT III 2 6000 liters water tanker	25,00,000.00	-	-	-
		Tied Grant (2 nd Installment)	(i) Drilling of 4 nos. of 6 inch bore well (ii) Installation of 2 nos of submersible pumo sets (iii) Drawal of power line at Sabah Muswang FSSTP Plant Jowai	-	4937160.00	-	-
		Tied Grant (2 nd Installment)	Construction of overhead reserves at Sabah Muswang FSSTP Plant, Jowai	-	1237972.00	-	-

II. LIQUID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds expected to be transferred
		Tied Grant (2 nd Installment)	Construction of Quarters for pump operator & ch0wkidar at Sabah Muswang FSSTP Plant, Jowai	-	1579603.00	-	-
			Sub-Total(i)	69,29,600.00	13,86,54,019.00	7,74,76,859.00	-
Shillong Smart City Limited			Waste Water Treatment through in-situ Nallah Treatment /technology at various Location in Shillong	19,31,00,000	-	-	-
			Sub-Total (ii)	19,31,00,000	-	-	
SBM	Williamnagar Municipal Board		Liquid Waste Management	-	2,22,222.00	-	18,12,00,000.00
			Sub-Total (iii)	-	2,22,222.00	-	18,12,00,000.00
AMRUT			Design, construction, erection, installation and successful commissioning of faecal sludge	22,41,04,164.00	-	-	-

257 II. LIQUID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds expected to be transferred
			&septage treatment plant (FSSTP) of capacity 350m ³ /day, nallah waste water treatment of 2000m ³ /day, sewage pumping station and all appurtenant structures and allied works complete including onsite treatment of nallahwaste water at 4 locations				
			Sub-Total (iv)	22,41,04,164.00	-	-	-
Grant-in-Aid	Tura Municipal Board		Construction of soak pit at Dumping site Rongkhon Songgital	6,24,252	-	-	-
			Supply installation, Testing and Commissioning of Septage Treatment Plant (STP) at RongkhonSonggital Tura	12,00,000	-	-	-
			Sub-Total (v)	18,24,252.00	-	-	-

II. LIQUID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds expected to be transferred
			Total (i)+(ii)+(iii)+(iv)+(v)	42,59,58,016.00	13,88,76,241.00	7,74,76,859.00	18,12,00,000.00

Annexure -IV**Current status of Legacy Waste Management in Meghalaya****TABLE 8**

Particulars	Quantity (Tons)	No. of ULBs	Remarks
Legacy Waste to be cleared	2,88,038	7	An RFP in under process for Landfill Remediation of the Urban Towns of Meghalaya
Cleared	0	7	
Timeline	2024		

**Summary of current status of Solid Waste Management in Meghalaya
(ward wise details)**

Table 09

Collection: Door - Door					
Dec 2022 (Last Hearing)		Present Status		Dec 2024 (Target)	
Wards	Percentage	Wards	Percentage	Wards	Percentage
78	81%	84	88%	96	100%
Solid Waste: Segregated					
Dec 2022 (Last Hearing)		Present Status		Dec 2024 (Target)	
Wards	Percentage	Wards	Percentage	Wards	Percentage
38	40%	64	67%	96	100%
Transported: Segregated Waste					
Dec 2022 (Last Hearing)		Present Status		Dec 2024 (Target)	
Wards	Percentage	Wards	Percentage	Wards	Percentage
38	40%	46	48%	96	100%
Decentralized Processing					
Dec 2022 (Last Hearing)		Present Status		Dec 2024 (Target)	
N0 (Units)	Quantity (TPD)	N0 (Units)	Quantity (TPD)	N0 (Units)	Quantity (TPD)
9	11.83	9	12	34	47.9
Processing Plants					
Dec 2022 (Last Hearing)		Present Status		Dec 2024 (Target)	
N0 (Units)	Quantity (TPD)	N0 (Units)	Quantity (TPD)	N0 (Units)	Quantity (TPD)
2	63.5	3	73.5	6	245
Sanitary Landfill Site					
Present Status			Dec 2024 (Target)		
N0 (Units)	Quantity (Ton)	ULBs Covered	N0 (Units)	Quantity (Tons)	No of ULBs
1	134129	2	6	1161472	7

Summary of current status of Solid Waste Management in Meghalaya with reference to the status at the time of last hearing (Dec 2022)

Table - 10

Particulars	Dec-22		Present Status	
	Quantity	Percentage	Quantity	Percentage
Quantity of MSW generated (TPD)	182.5	100%	182.5	100%
Quantity of MSW collected (TPD)	143 *	78%	147	81%
Gap in MSW Collection (TPD)	39.5	22%	35.5	19%
Quantity of segregated & transported (TPD)	82.25	45%	82.25	45%
Gap in segregated & transported Waste (TPD)	100.25	55%	100.25	55%
Quantity of MSW processed (TPD)	45.3	25%	78.6	43%
Quantity of MSW disposed in secured landfill site (TPD)	59.1	32%	30.1 *	16%
Gap in Solid waste Management UTs (TPD) [1(a)-I(d)-1(e)]	78.1	43%	73.8	40%

*The figure stated pertains only to solid waste disposed in sanitary land fill site in Marten pertaining to Shillong.

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Current status of setting up Sanitary Land fill sites in various ULBs in Meghalaya

Table 11

Towns	District	Location	Area	Progress	Remarks
Shillong	East Khasi Hills	Nonghali (new and alternate site)	200 Acre	Land Survey is under progress after which the Environment Clearance to be obtained.	<ol style="list-style-type: none"> The site at Nonghali has been identified after more than 7 years of continuous efforts from the government to set up an alternate SLF. The sites shall cater to Shillong Agglomeration and its peripherals, Jowai and other Towns till the time that a proper Sanitary Landfill Site is in place in other Towns of Khasi Hills.
		Marten (existing and old but functional)		It is currently being used.	A reclamation plan after complete filling of the land fill is in the pipeline of which the main components could be: soil layering (capping) and raising of plantation over it apart from bio-remediation.
Jowai	West Jaintia Hills	-	-	New Expression of Interest floated on 8th June 2023	
Tura	West Garo Hills	Wakkagre	9 Acre	Direct Purchased which 1.5 Crore was paid	
Williamnagar	East Grao Hills	Rongakgre	37 Acre	Proposal moved to government by Director, Urban Affairs to go for Direct Purchased	
Resulbelpara	North Garo Hills	Elachi Apal	14 Acre	Awaiting for approval from the Directorate on the Site finalization	
Baghmara	South Garo Hills	Arapara	15 Acre	Awaiting for approval from the Directorate on the Site finalization	

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PROJECTS APPROVED
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UNDER SBM (U) 2.0 FOR SOLID WASTE MANAGEMENT

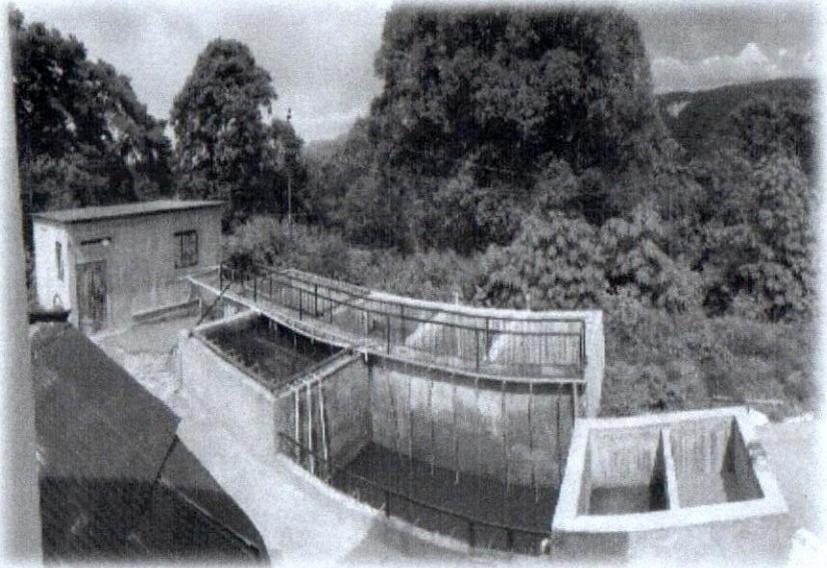
Table 12

SN	Name of ULBs	Wet Waste Processing (Compost Plant)		Dry Waste Processing (MRF)		Sanitary Landfill Site		Dumpsite Remediation		Total Proposed Budget
		Quantity (in TPD)	Estimated Cost (Cr)	Quantity (in TPD)	Estimated Cost (Cr)	Quantity (in TPD)	Estimated Cost (Cr)	Quantity (in TPD)	Estimated Cost (Cr)	
1	Shillong Municipal Board	0	0	25.00	2.1250	15.00	0.9750	0	0	3.1000
2	Tura Municipal Board	0	0	10.50	0.8925	6.00	0.3900	10000	0.55	1.2825
3	Nongstoin Town Committee	7.00	0.8050	4.50	0.3825	2.50	0.1625	0	0	1.3500
4	Jowai Municipal Board	6.00	0.6900	4.00	0.3400	2.00	0.1300	54000	2.97	1.1600
5	Williamnagar Municipal Board	5.50	0.6325	3.50	0.2975	2.00	0.1300	30000	1.65	1.0600
6	Resubelpara Municipal Board	4.50	0.5175	3.00	0.2550	1.50	0.0975	29000	1.60	0.8700
7	Mairang Town Committee	3.50	0.4000	2.00	0.1700	1.50	0.0975	0	0	0.6700
8	Nongpoh Town Committee	3.00	0.3450	2.00	0.1700	1.00	0.0650	10000	0.55	0.5800
9	Baghmara Municipal Board	3.00	0.3450	2.00	0.1700	1.00	0.0650	10000	0.55	0.5800
10	Shillong Cantonment board	0	0	2.00	0.1700	0.00	0.00	0	0	0.1700
TOTAL		32.5	3.7375	58.5	4.9725	32.50	2.1125	143000	7.87	18.6875
SBM Budget		Proposed Budget		Central Share		State Share		Gap		
18.67		18.69		16.821		1.869		0.02		

Notes: First Installment of the Fund amounting 3.965 crores has been sanctioned by Government of India and its under progress for release from the State Government

EXISTING TREATMENT PLANTS (SHILLONG MUNICIPAL BOARD)

FSTP: Marten



CESSPOOL



TABLE- DETAILS OF PROJECTS AND FUNDS UTILIZED/ DEPOSITED IN THE "RING-FENCED ACCOUNT"

I. SOLID WASTE MANAGEMENT (in Rupees)							
Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
15 th Finance Commission	Williamnagar Municipal Board	Tied Grant (1 st Installment)	Construction of Masonry Dustbin at Williamnagar Government College Compound, East Garo Hills District	-	1,68,655.00	-	-
		Tied Grant (1 st Installment)	Supply & Installation of Plastic Waste Management System i.e Plastic Waste Shredder, Plastic Dust Remover and Hydraulic Scrap Bailing Press Machine at near Bio - Medical Waste Treatment Plant, Williamnagar.	20,65,000.00	8,85,000.00	-	-
		Tied Grant (2 nd Installment)	Construction of Building including Electrification for Plastic Waste Management System i.e Plastic Waste	27,17,400.00	-	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
			shredder, Plastic Dust Remover and Hydraulic Scrap Bailing Press Machine at near Bio- Medical Waste Treatment Plant, Williamnagar				
15 th Finance Commission	Tura Municipal Board	Tied grant (2 nd Installment)	Power Supply to incinerator plant at Medical College, Doldengre, Tura	2,63,117.00	42,84,944.00	-	-
		Tied grant (2 nd Installment)	Construction of internal parking, footpath, plat form site development at Bio Medical Waste Treatment Facility, Doldengre	-	18,03,304.00	-	-
		Tied grant (2 nd Installment)	Procurement of 4 (four) Bolero Pickup CBC.1.7 Tipper/Hopper @Rs.11,93,300/-.	23,86,600.00	23,86,600.00	-	-
		Tied grant (2 nd Installment)	Procurement of 4 (four) nos of 912 garbage tipper H/D	95,98,800.00	-	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
			@Rs.23,99,700/-.				
		Tied grant (2 nd Installment)	Tata 14 Cubic 1512 Compactor.	44,59,000.00	-	-	-
		Tied grant	Procurement of JCB 30 Plus Tracked Excavator.	25,81,836.00	-	-	-
		Tied grant (2 nd Installment)	Conveyor Belt.	-	8,72,020.00	-	-
		Tied grant (2 nd Installment)	Operation and Maintenance Cost.	55,61,122.00	-	-	-
		Tied grant (2 nd Installment)	Payment for repairing of Garbage Collection Vehicle.	13,30,900.00	2,08,099.00	-	-
		Untied Grant (Istinstalment)	Setting up of Common Bio-medical Waste Treatment and Disposal facilities at Chasingre, Tura	42,84,944		-	-
				2,04,16,950	-	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
		Untied Grant (2 nd Installment)	Distribution of dustbin at household level for segregation 5000 nos. of Green & 5000 nos. of blue colour @Rs.350/- (10000).	35,00,000.00	-	-	-
		Untied Grant (2 nd Installment)	Personal Protective Equipments for the Solid Waste Management Staff (Fluorescent Jackets, Hamd Gloves, Masks, Gum Boots etc.) @Rs.1,985/- (400).	7,94,000.00	-	-	-
		Untied Grant (2 nd Installment)	Construction of boundary brickwall at Tura Municipal Landfill site at RongkhonSonggital, Tura.	52,73,238.00	-	-	-
		Untied Grant (2 nd Installment)	Construction Of Roadside BreastWall at RDF Plant RongkhonSonggital Landfill, Tura.	34,37,176.00	-	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)							
Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
		Untied Grant (2 nd Installment)	Procurement of Handcraft Garbage Collection @Rs600/-	1,50,000.00	-	-	-
			Common Bio Medical Waste Treatment Plant at Doldegre, Tura			49,54,050.00	
15 th Finance Commission	Shillong Municipal Board	Tied Grant (2 nd Installment)	Operation, Maintenance & Management for Solid Waste Processing and Disposal Facilities.	4,02,85,350.00	-	-	-
		Tied Grant (2 nd Installment	Leveling and Compaction of Garbage at Marten SLF Phase-I & II	-	3,76,24,878.00	-	-
15 th Finance Commission	Jowai Municipal Board	Tied Grant (Ist Installment	Solid Waste Processing and Disposal Plant for Jowai and Khliehriat	-	90,15,338.00	-	-
		Tied Grant (2 nd Installment	Dustbin container (4 Numbers)	3,50,000.00	-	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
		Tied Grant (2 nd Installment	Decentralize organic waste converter	45,14,000.00	-	-	-
		Tied Grant (2 nd Installment	Plastic Baling Machine	6,52,056.00	-	-	-
		Tied Grant (2 nd Installment	Waste Recovery Centre at lewshyap Market, Jowai.	-	22,21,643.00	-	-
		Tied Grant (2 nd Installment	Waste Recovery Centre at CNI Market, Jowai	-	25,58,296.00	-	-
		Tied Grant (1st Installment	Setting up of Common Bio Medical Waste Treatment and Disposal facilities at Khliehriat	-	50,00,000.00	-	-
		UnTied Grant (2 nd Installment	Bolero Camper	13,52,127.00	-	-	-
		Tied Grant (2 nd Installment	Procurement of TATA LPK 912 Tipper Truck with provision for insurance and registration fee (2	50,00,000.00	-	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)							
Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
			Numbers)				
		Tied Grant (2 nd Installment	1. Drilling of 6 Inch bore well 2. Installation of 2 Nos. of Submersible pump sets. 3. Drawal of power line at Khliehriat	-	43,89,000.00	-	-
		Tied Grant (2 nd Installment	Construction of Crematorium at Khliehriat, riaturiem	-	34,59,203.00	-	-
		Tied Grant (2 nd Installment	Outstanding Bills for repair of Vehicles	-	4,40,797.00	-	-
		Tied Grant (2 nd Installment	Construction of Drains for Differrenct localities in Jowai	-	59,47,946.00	-	-
15 th Finance Commission	Resubelpara Municipal Board	Tied Grant (2 nd Installment	Purchased of JCB 3DX Super Backhoe Loader 1(one) no.	35,67,212.00	-	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)							
Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
		Tied Grant (2 nd Installment	Purchased of SFC 610 Garbage Truck 1(one) no.	21,78,000.00	-	-	-
		Tied Grant (2 nd Installment	Construction of Brickwall Fencing at Proposed Septage Treatment Plant, DaramGittingre, Resubelpara	10,50,974.00	-	-	-
		Tied Grant (2 nd Installment	Construction of Parking Bay Cum Disembarkment area with CC Blocks at Septage Treatment Plant, DaramGittingre, Resubelpara	4,33,823.00	-	-	-
		Tied Grant (2 nd Installment	Construction of RCC Segregated Dustbins 2 (two) Nos. at Market Places	1,70,156.00	-	-	-
			Sub-Total(i)	12,83,44,275.00	8,13,39,422.00	49,54,050.00	-

I. SOLID WASTE MANAGEMENT (in Rupees)							
Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
SBM	Williamnagar Municipal Board		Solid Waste Management	-	72,222.00	-	7,46,80,000.00
			Sub-Total (ii)	-	72,222.00	-	7,46,80,000.00
Shillong Smart City Limited	Implemented by Shillong Municipal Board		Installing of 4 nos. of 1 Metric Ton per day capacity, unsegregated waste management plants at Marten, MawlaiMawiong.	16,00,00,000	-	-	-
			Sub-Total(iii)	16,00,00,000.00	-	-	-
Grant-in-aids	NSTDA		Compost Plant at Khliehriat	-	12,46,75,102.00	-	-
			Bio medical waste at Khliehriat	-	4,03,71,000.00	-	-
			Sub Total(iv)	-	16,50,46,102.00	-	-
Environmental Compensation for Solid and Liquid Waste Compensation for Jowai				-	10,00,00,000.00	-	-

I. SOLID WASTE MANAGEMENT (in Rupees)

Name of Scheme	Name of ULB	Particulars	Name of project/activities undertaken	Expenditure incurred after 22.12.2022 (without being deposited in Ring Fenced Account) for Solid and Liquid Waste Management	Amount deposited in Ring Fenced Account for Solid and Liquid Waste Management	Amount utilized from Ring Fenced Account for Solid and Liquid Waste	Funds Expected to be transferred
			Sub Total(v)	-	10,00,00,000.00	-	-
			Total 1 =(i+ii+iii+iv+v)	28,83,44,275.00	34,64,57,746.00	49,54,050.00	7,46,80,000.00